

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 28th March, 2012

**O.P. No. 1 of 2012 &
IA No. 38 of 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BSES Rajdhani Power Ltd. ...Petitioner (s)

Versus

Delhi Electricity Regulatory Commission & Ors.Respondent(s)

**O.P. No. 2 of 2012 &
IA No. 39 of 2012**

BSES Yamuna Power Ltd. ...Petitioner (s)

Versus

Delhi Electricity Regulatory Commission & Ors.Respondent(s)

**Counsel for the Petitioner(s) : Mr. Amit Kapur, Mr. Anupam Varma,
Mr. Vishal Anand, Ms. Deepeika Kalia &
Mr. Nikhil Sharma**

**Counsel for the Respondent(s): Mr. Meet Malhotra, Sr. Advocate with
Mr. Ravi S.S. Chauhan with
Mr. K.M. Varma & Mr. Rinku Gautam
for R-1
Mr. Anand K. Ganesan for IPGCL/NTPC/PPCL
Mr. Swetaketu Mishra & Mr. Ritin Rai for R.12
Mr. Jayant Nath, Sr. Adv. with
Mr. Vivek Narayan Sharma for R.13
Mr. R. Raina & Mr. S.K. Meena (Reps.) for R.4**

ORDER

Heard Mr. Amit Kapur, the learned counsel for the Petitioner for some time.

Post the matters for further hearing on **02.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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